

**THE HIGH COURT OF TRIPURA**  
**AGARTALA**

**NOTIFICATION**

**No. F.6 (24)-HC/2017/9207**

**Dated, Agartala, the 11<sup>th</sup> May, 2017**

It is hereby notified that the new High Court **CIS National Core Version 1.0** for the High Court of Tripura, on being released by the eCommittee, Hon'ble Supreme Court of India, will come in action **on and from 12<sup>th</sup> May, 2017.**

In the existing High Court CIS, IA cases are being treated as independent case types and linked up with the Main Cases. Whereas, in the new High Court CIS NC Version 1.0, IA cases will no longer be treated as independent case types for keeping parity with the uniform nomenclature of all cases throughout the country and these IA cases will only be treated as ancillary cases of a Main Case. (e.g. CRP 50 of 2017 alongwith IA 1/2017, IA 2/2017, IA 3/2017 etc).

The already registered IAs will be re-numbered in the new CIS Version. However, the old numbers will appear in the Cause List along with the new IA numbers so as to avoid confusion to the parties to a */is*. From 12<sup>th</sup> May, 2017 onwards, the Daily Cause List will be prepared court-wise and bench-wise separately.

By order,

Sd/–

**(D. DEBBARMA)**

**Dy. Registrar (Judicial)-cum-CPC**

**Memo No. F.6 (24)-HC/2017/9208-61**

**May 11<sup>th</sup>, 2017**

**Copy to: –**

1. The Secretary, High Court Bar Association, Agartala;
2. The Secretary, Tripura Bar Association, Agartala;
3. The Advocate General, State of Tripura, Agartala;
4. The Asst. Solicitor General, Govt. of India, High Court of Tripura, Agartala;
5. The Public Prosecutor, High Court of Tripura, Agartala;
6. The Govt. Advocate, High Court of Tripura, Agartala;
7. The Registrar (Vigilance), High Court of Tripura, Agartala;
8. The Principal Secretary to the Hon'ble Chief Justice, High Court of Tripura, Agartala;
9. The Registrar (Admn., P&M), High Court of Tripura, Agartala;
10. The Joint Registrar, High Court of Tripura, Agartala;

11. The Deputy Registrar(s), High Court of Tripura, Agartala;
12. The Chief Librarian, High Court of Tripura, Agartala;
13. The Secretary to Hon'ble Mr. Justice S. Talapatra, Judge, High Court of Tripura, Agartala;
14. The Secretaries to the Hon'ble Judges, High Court of Tripura, Agartala;
15. The Secretary attached with the Registrar General, High Court of Tripura, Agartala;
16. The Assistant Registrar(s), High Court of Tripura, Agartala;
17. The System Analyst, Computer Section, High Court of Tripura, Agartala. He is directed to keep a vigil on the system for uninterrupted service and to upload this order in the official website of the High Court of Tripura;
18. The Librarian-cum-RO, High Court of Tripura, Agartala;
19. The Superintendent(s), High Court of Tripura, Agartala;
20. The Sr. Grade Translator, in-Charge, Paper Book Section, High Court of Tripura, Agartala;
21. The Court Master(s), High Court of Tripura, Agartala;
22. All the Dealing Assistants, Bench Sections, High Court of Tripura, Agartala;
23. Notice Board of the Court-house; and
24. Order Files (Establishment/Bench Sections).

  
**Dy. Registrar (Judicial)-cum-CPC**